

ITEM NO.116

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3181/2009

MAHARASHTRA STATE COOP. BANK LTD.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

WITH

SLP(C) No. 17727/2008 (IX)

C.A. No. 3278-3279/2009 (IX)

IA No. 28322/2022 - APPROPRIATE ORDERS/DIRECTIONS

SLP(C) No. 20915/2008 (IX)

C.A. No. 3185/2009 (IX)

SLP(C) No. 19398-19399/2008 (IX)

SLP(C) No. 20228-20230/2008 (IX)

Date : 03-09-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Parties

Mr. Sudhanshu Choudhari, Sr. Adv.
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Mr. Rameshwar Prasad Goyal, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.(not present)
Mr. Shubhranshu Padhi, Adv.
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Ms. Purna Priyadarshini, Adv.
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Mr. Tushar Shrivastava, Adv.
Mr. Vishal Sinha, Adv.
Mr. Syed Faraz Alam, Adv.
Mr. Atharva Gaur, Adv.
Mr. Aayushman Aggarwal, Adv.
Ms. Ayesha Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel appearing for the appellant
- Maharashtra State Coop. Bank Ltd, list the matters after two
weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR